

for the Central Generation Projects. Recruitment to fill these posts was made by the CEA and the persons appointed were treated as on deputation to those projects. The persons so appointed were brought on the seniority lists of Supervisors maintained in the CEA. Consequent on the transfer of the management of the Central Generation Projects to the NTPC/NHPC which are now managing these projects, the Supervisors' concerned continue to be with the respective Corporations. Government have taken a decision that the Supervisors at these projects should be absorbed by the respective Corporations in appropriate grades according to their length of service. The Corporations have been advised to obtain options of the Supervisors working with them. Since the process of absorption has not been completed, the CEA have not been able to convene another meeting of the DPC (Group B) for promotion to the grade of EAD. The proceedings of the DPC (Group B) held in December, 1977 were in conformity with the CPE (Group B) Service Second Amendment Rules, 1977 in as much as all the empanelled officers satisfied the eligibility condition laid down in these rules. However, certain representations had been received mentioning that certain executive instructions had not been followed. This was brought to the notice of CEA for further necessary action.

(b) and (c) As stated under (a) above, most of the posts of Supervisors were created for the Central Generation Power Projects which have subsequently been transferred to the NTPC/NHEPC. Hence, the number of officers available for promotion will be known only after the process of absorption referred to (a) above is completed.

**Vacancies in the Post of EADS and A.Es. in the Central Electricity Authority**

1115. SHRI ABDUL REHMAN SHEIKH; Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that J9G-posts of regular EADs/AEs are lying, vacant in the Central Electricity Authority if not, what is the exact number of regular vacant posts at EAD/AEs; and

(b) whether it is a fact that vacancies arising from time to time in grade of EADs/AEs in CEA have not been, filled in from among degree holders and Diploma holders in the ratio of 2:1 respectively as stipulated in CPE (Group B) Service (Second Amendment) Rules, 1977, if so what is the back-log of vacancies pertaining to diploma holders as per quota roster and what steps are being taken to wipe out the back-log?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) There are 142 posts of EAD sanctioned for the CEA. Of these, 117 posts are filled and 25 posts are vacant.

(b) According to the C.P.E. (Group B) Service Rules, posts in the grade of E.A.D. are required to be filled by promotion of Graduate Engineers and diploma holders in the ratio of 2:1, respectively. The last meeting of the D.P.C. (Group B) was held in December, 1977, when all eligible Diploma-holders were considered by the DPC (Group B) which prepared a panel of 33 Diploma-holders. All the 33 empanelled Diploma-holders were promoted based on the recommendations of the D.P.C. (Group B). A large number of posts of Supervisors were sanctioned for the Central Generation Power Projects and these posts were transferred to the NTPC and NHPC which are now managing these Projects. Government have taken a decision that the Supervisors at these Projects should be absorbed by the respective Corporations in the appropriate grade according to their length of service and the Corporations have been advised to seek options of the Supervisors for absorption. The next meeting of the D.P.C. (Group B) can be convened only after the absorption process is completed. The number of

posts available for Graduate and Diploma-holders in order to maintain the ratio of 2:1 as per the rules would be relevant only at the time of the next meeting of the D.P.C. (Group B).

**Ad-hoc Appointment in the Grade of EAD in the Central Electricity Authority**

me. SHRI ABDUL REHMAN SHEIKH: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that *Ad-hoc* appointment in the grade of EAD in the CEA are being perpetuated for periods ranging from 4 to 7 years in spite of the strict Government instructions against filling up of vacancies on *Ad-hoc* basis, if so, the number of vacancies filled up in that manner during the last three years; and

(b) whether as a result of the *ad-hoc* appointment the interest of a section of eligible persons who were to be appointed against the vacancies reserved for them have suffered due to denial of promotion to them; if what is the number of persons, are so affected and what steps are being taken to safeguard their interest?

THE MINISTER OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b) *Ad-hoc* promotions are resorted to on account of various factors, namely (1) promotions against short-term vacancies arising out of *ad hoc* appointments to higher posts, or (2) on account of deputation of persons to ex-cadre posts for less than one year, or (3) pending recommendations of a D.P.C. the last meeting of the D.P.C. (Group B) was convened by the C.E.A. in December, 1977 for the purpose of preparation of panel of officers for promotion of Graduate Engineers and diploma-holders to the grade of E.A.D.

A large number of posts of supervisors had been created for Central Generation Power Projects and these were transferred to NTPC and NHPC

which are now managing these Projects. Government have taken a decision that the supervisors at these Projects should be absorbed by the respective Corporations in appropriate grades according to their length of Service. Until the process of absorption is completed, the C.E.A. have not been able to convene another meeting of the D.P.C. (Group B) for the purpose. No meeting of the D.P.C. has, thus, been held subsequent to December, 1977 and as a result a number of *Ad-hoc* promotions had to be continued. The number of posts filled on *Ad-hoc* basis during the last three years is as follows:—

1978.... 28.

1979.... 48

1980.... Nil.

The promotions can be regularised only on the basis of the recommendations of the D.P.C. (Group B) when it meets next.

**समाचारपत्रों और पत्रिकाओं का प्रकाशन**

1117. श्री तुलसीदास सारंगधर बाबू : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली से प्रकाशित होने वाले सभी प्रकार के समाचारपत्रों एवं पत्रिकाओं की संख्या कितनी है और उनमें से कितने समाचार पत्र एवम् पत्रिकाएं एकाधिकार धरानों द्वारा प्रकाशित की जाती हैं ;

(ख) जनवरी से अक्टूबर, 1980 के बीच उनमें से प्रत्येक समाचार पत्र को कितने रुपये के सरकारी विज्ञापन दिये गये ;

(ग) उक्त एकाधिकार धरानों का समाचारपत्रों और पत्रिकाओं के प्रकाशनार्थ वित्तीय संस्थाओं द्वारा कितना कर्ज दिया गया ;